

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

Order

No: - 119/RJS

Dated: - 25-3-2019

To stream line the process of inspection of Judicial Record / Judicial files, inspection Section is hereby created in High Court Wing, Srinagar. Shri Haroon Rashid Bhat, Deputy Registrar , shall be In-Charge of Inspection Section and Shri Firdous Ahmad, orderly, shall also work in the Inspection Section in addition to their already assigned work .

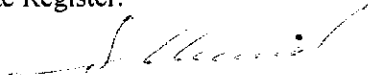
In-Charge Inspection Section shall ensure that Inspection of Judicial record / Judicial files is being carried out by in terms of Rule(s) 208 to 224, Chapter – XX, “ Inspection of Record ” , High Court Rules 1999.


(Masrat Shaheen)
Registrar Judicial

No 9012-21 Date: 25-03-19

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information of Her Ladyship.
2. Registrar General, High Court of J&K, Jammu for information
3. President J&K High Court Bar Association , Srinagar for information
4. Joint Registrar Judicial/Protocol, High Court of J&K, Srinagar
5. All Dy. Registrars, High Court of J&K, Srinagar, for information
6. All Astd. Registrars, High Court of J&K, Srinagar, for information
7. I/C all Judicial Section for information & compliance.
8. CFC, e-Courts, High Court of J&K for uploading the same on the web site .
9. I/C Judicial Record Room, for information & compliance.
10. Shri Haroon Rashid Bhat, Deputy Registrar, with direction to maintain detailed record of applicants/cases on a separate Register.


Registrar Judicial